

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/726/2024, IA(IBC)/1847/2023, IA (IBC)/1999/2023 IA (IBC)/213/2024, IA (IBC)/314/2024, IA (IBC)/492/2024 IA (IBC)/494/2024, IA (IBC)/373/2024, IA (IBC)/625/2024 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/726/2024

Present: Ld. Counsel Mr. G. Jagadish for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Resolution Professional.

For filing of counter, **matter is adjourned to 19.04.2024.**

IA(IBC)/1847/2023

Present: Ld. Counsel Mr. Sachin Sharma for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Resolution Professional.

It is stated by Ld. Counsel for the Applicant that withdrawal memo has been filed.

Accordingly, this application is dismissed as withdrawn.

IA (IBC)/1999/2023

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Y Suryanarayana for the Respondents.

Mr.Y. Suryanarayana has undertaken to file Vakalat on behalf of the Respondents No. 1 to 3. For filing of Vakalat as well Counter, **matter is adjourned to 01.05.2024.**

Contd...

(2)

IA (IBC)/213/2024

Present: Ld. Counsel Mr. Sachin Sharma for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Resolution Professional.

Counter filed. For hearing, **matter is adjourned to 19.04.2024.**

IA (IBC)/314/2024

Present: Ld. Counsel Mr. Ravi Kumar for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Resolution Professional.

Counter has already been filed. Rejoinder if any, may be filed within a week.

Matter is adjourned to 01.05.2024.

IA (IBC)/492/2024

Present: Ld. Counsel Mr. P. Ravi Charan for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

Counter has been e-filed. Let physical copy of the same may be filed. **Matter is adjourned to 01.05.2024.**

IA (IBC)/494/2024

Present: Ld. Counsel Mr. P. Ravi Charan for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

Counter has been e-filed. Let physical copy of the same may be filed. **Matter is adjourned to 01.05.2024.**

IA (IBC)/373/2024

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.
Ld. Counsel for the Respondent.

Matter is adjourned to 19.04.2024.

IA (IBC)/625/2024

Present: Ld. Counsel Mr. Khamar Kantamneni for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Resolution Professional.

For filing of counter, **matter is adjourned to 01.05.2024.**

Sd/-

MEMBER (T)

Vamsi

Sd/-

MEMBER (J)